FOREIGN COLLABORATION IN SHIPPING I ment does not propose to make any INDUSTRY change.

- 47. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT be pleased to state:
- (a), whether it is a fact that some foreign countries have offered to collaborate in the Indian shipping industry and the offers are being considered by Government; and
- (b), if so whether Government have so far made any assessment in the matter?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b), Foreign collaboration in the shipping industry upto 40 per cent, is allowed under the Merchant Sniping Act, 1958. No offer for collaboration has been received from any foreign Government as such. The shipping industry has, however, been able to negotiate a few collaborations with foreign parties, and these are under consideration by Government.

SHIFTING OF OFFICE OF P.M.G. FROM SHULONG TO GAUHATI

- 48. SHRI BAHARUL ISLAM: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government are aware of the public demand for shifting the office of the Post Master General of the Assam Circl_e from Shillong to Gauhati; and
- (b) if so. whether Government contemplate shifting the said office from Shillong to Gauhati in the near future?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) and Some representations have been received by Government for shifting the office of the Postmaster General, Assam Circle from Shillong to Gauhati. For the present, Govern-

fTransferred from the 2nd June, 1964.

f [IMPORT OF MACHINERY FOR PARADEEP PORT

- 50. SHRI N. PATRA: Will the Minister of INTERNATIONAL TRADE be pleased, to state:
- (a) the amount of foreign exchange allocated for the import of machinery for Paradeep Port in Orissa; and
 - (b). the list of machinery so far imported?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Foreign exchange worth about Rs. 136 lakhs has so far been released for the import of machinery for the Paradeep Port.

(b) The information is being obtain ed from the Orissa Government and will be placed on the table of the Sabha in due course.

[The Following are the writen Ans wers to Questions, Starred and Unstarred, which were put down in the List of Business for the 28th May, 1964.]

INDIAN AND PAKISTANI HOME MINISTERS CONFERENCE

- •22. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:
- '(a), the decisions which were taken at the conference of the Home Ministers of India and Pakistan which took place in Delhi during the month of April, 1964; and
- (b) to what extent those decisions have been implemented by the Governments of the two countries?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) I have already laid a statement on the Table

fThe Chairman cancelled the sitting of the House for the 28th May, 1964 on account of the passing away of the Prime Minister, Shri Jawaharlal Nehru, on the 27th May, 1964